

Nature of case-B.A
Filing no.-8261/2020

Bhola Hajra @ Sikandar Hajra @ Sikandar Paswan Vs. The State of
Jharkhand

Advocate Name- Lalit Yadav

DEFECTS:-

4. A/F not paid.
- 5(a) Certified copy not filed.
- 5(d) Without original receipt of service of notice.
- 5(e) not original copy and without requisite fee/stamp.
- 9(i) Petition is without brown cover.
- (ii) Petition is without presentation form.
- (iii) Page 1 is without report of Oath Commissioner.
- (iv) Entire petition is photocopy and not original copy.
- (v) Affidavit is photocopy and not original and is without requisite fee/stamp.
- (vi) I.D page is without attestation and is not placed properly.
- (vii) page next to page 16 has not been paginated.
- (viii) Date of para 21 may be verified and corrected.
- (ix) Name spelling of petitioner does not tally with Impugned Order.